

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1169
ANSWERED ON – 29/07/2026**

Audit of Welfare Schemes

1169 # Shri Ramji Lal Suman:

Will the Minister of Education be pleased to state:

- a) Whether it is a fact that the accounts of the Ministry of Education have not been audited for a long time;
- b) If so, the reasons therefore;
- c) Whether the absence of such an audit has affected the coordination, monitoring and effectiveness of the welfare schemes and other expenditures and whether it has resulted in any information gaps or deficiencies in oversight; and
- d) The period since when the accounts of the Ministry have not been audited?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(DR. SUKANTA MAJUMDAR)**

(a) to (d) The annual accounts of the Ministry of Education are audited annually on a regular basis. Annual Accounts, viz. Annual Finance Accounts and Appropriation Accounts, which include the accounts of all welfare schemes, are audited by the Comptroller & Auditor General of India (C&AG) before submission to the Parliament after closing of each Financial Year. Accordingly, all accounts up to financial year 2024-25 have been duly audited by C&AG and have been submitted to the Parliament. Further, the audit of Accounts for the financial year 2025-26 is being conducted by the C&AG and will be submitted to the Parliament as per schedule.
